

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2657
ANSWERED ON:28.07.2014
LABOUR COURTS AND TRIBUNALS
Birla Shri Om

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has any action plan to increase the number of labour courts/tribunals and convert them into fast track courts for speedy disposal of labour disputes; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a): No, Madam.

(b): Does not arise.